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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No.63/BB / 2017	-	For filing reports of OL	230/ 232	Broadcom Semiconductors India Pvt. Ltd.

SL. NAME (IN CAPITAL)
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Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & R.D is present. Mr. Pramod Kumar, Assistant from O.L office is present. He requested for two weeks time to file report. Petitioner Counsel requested time to file Affidavit on the report of R.D. List it 23/02/2018.

Member (T)

Member (J)